

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
INDORE BENCH**

**IA 348/2018 in IA 163 of 2018 in TP 60 OF 2019
C.P. (I.B) No. 32/NCLT/AHM/2017**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2019**

Name of the Company: Devesh Agrawal
V/s
Kuldeep Verma RP of K S Oil Ltd. & Anr.

Section of the Companies Act: IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

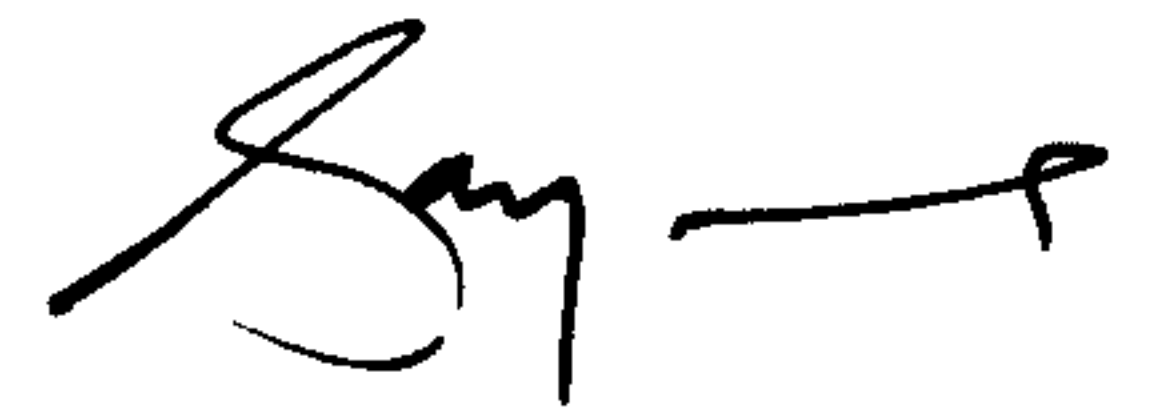
1.

2.

Aadit R. Sanjanwala
For Ms. Megha Jani

Adv.

Applicants

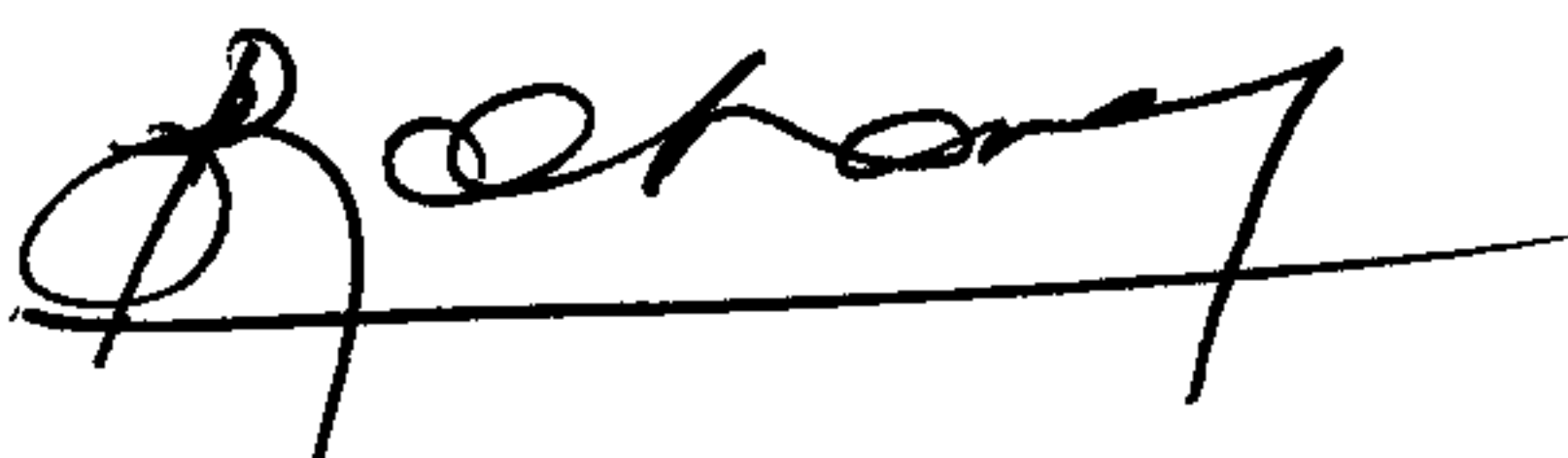


COMMON ORDER

The Applicant is represented through respective Counsel(s).

The matter is part heard by the regular division bench, today being a Special Bench, list the matter before the regular bench.

List the matter on 03.01.2020.



**(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)**



**(MANORAMA KUMARI)
MEMBER (JUDICIAL)**

Dated this the 19th day of December, 2019.